

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 3598

To be answered on the 8th August 2022/Sravana 17, 1944 (Saka)

Privatisation of PSBs

3598. SHRI BALUBHAU *ALIAS* SURESH NARAYAN DHANORKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Government is planning to introduce a bill to make amendments in order to facilitate the privatisation of Public Sector Banks (PSBs);
- (b) if so, the details thereof;
- (c) whether it is a fact that the planned amendment will allow the Union Government a total exit from banks and allow them to fully privatise PSBs; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KARAD)

(a) to (d): As per list of business for monsoon session 2022 of the Parliament, no such bill has been listed for introduction, consideration and passing.
